

Ligus.

List of Creditors

To,

Date : 17-09-2019

The National Company Law Tribunal , Guwahati Bench
Prithvi Planet, 4th Floor, Behind Hanuman Mandir
Ulubari, Guwahati -781007

Re: CP (IB) / 13 / GB / 2019

Subject : Submission of List of Creditors in Respect of MEGHALAYA INFRATECH LIMITED, CD (in Triplicate)

Dear Sir,

In the matter of: **ALLAHABAD BANK**

-Vs.-

MEGHALAYA INFRATECH LIMITED

As directed by the Hon'ble Bench vide its order dated 28.08.2019, I am submitting herewith Report on List of Creditors and Report on Constitution of Committee of Creditors in Respect of MEGHALAYA INFRATECH LIMITED, CD (in Triplicate)

Kindly acknowledge the receipt.

Thanking You

Yours Faithfully,

Amit Pareek

AMIT PAREEK
Interim Resolution Professional of
In the matter of MEGHALAYA INFRATECH LIMITED
Registration No. : IBBI/IPA-002/IP-N00413/2017-18/11205



BEFORE THE NATIONAL COMPANY LAW TRIBUNAL**GUWAHATI BENCH, GUWAHATI****CP(IB)NO : 13/GB/2019****In the matter of:****ALLAHABAD BANK****-VS-****..... Applicant****MEGHALAYA INFRATECH LIMITED****.....Corporate Debtor**

Sub: List of creditors under Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by AMIT PAREEK under the Insolvency and Bankruptcy Code, 2016.

Amit Par

The application for Corporate Insolvency Resolution Process filed by Allahabad Bank under Section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of the Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the Guwahati Bench vide order dated 28.08.2019. AMIT PAREEK, the undersigned, was appointed by the Guwahati Bench vide order dated 28.08.2019 as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code, 2016

In compliance with Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016, a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed as **Annexure – “A”**.

Amit kumar

Interim Resolution Professional of

MEGHALAYA INFRATECH LIMITED

Amit Pareek

AMIT PAREEK

IBBI/IPA-002/IP-N00413/2017-18/11205

Place: Guwahati

Date: 17-09-2019

ANNEXURE-"A"

LIST OF FINANCIAL CREDITOR

As on 29/08/2019 (date of Commencement of Insolvency
Process)

Name of the Creditor	Address	Amount claimed by the Creditors (in Rs.)	Security interest, if any, in respect of such claim
CORPORATION BANK	<p><u>Corporation Bank</u> Overseas Branch M-93, Connaught Circus, New Delhi- 110001</p>	78,52,48,733/-	<p><u>Primary Security</u> Pari passu first charge on the entire moveable and immoveable fixed assets including equitable mortgage of the project land and building of the company both present and future.</p> <p><u>Collateral Security</u> Assignment of the rights, title, benefits, claims and demands of M/s Meghalaya Infratech Limited under project documents in favour of the bank. Second charge on all current assets of the project like stocks, receivables etc on reciprocal basis with working capital lenders.</p> <p><u>Guarantors :</u> 1) Suresh Kumar Prithani</p>

Suresh Kumar Prithani

			<p>2) Ram Awatar Agarwalla</p> <p>3) Sanjay Kumar Mozika</p> <p>4) Mukesh Agarwala</p> <p>5) Sagarmal Agarwala</p>
ALLAHABAD BANK	<p><u>Allahabad Bank</u></p> <p>Corporate Finance Branch, Lakhtokia , S.S. Road , Near Hotel Dynasty, Lakhtokia Guwahati- 781001</p>	169,50,12,800/-	<p><u>Primary Security</u></p> <p>Exclusive first charge on the entire movable & immovable fixed assets equitable mortgage of the project land and building of the company , both present & future.</p> <p><u>Collateral Security</u></p> <p>a) Assignment of all rights, title, benefits, claims and demands of M/s Meghalaya Infratech ltd under project documents in favour of Bank.</p> <p>b) Charge on all the current assets of the projects like stocks, receivables etc. On reciprocal basis :</p> <p><u>Personal Guarantee :</u></p> <p>1) Suresh Kumar Prithani</p> <p>2) Ram Awatar Agarwalla</p> <p>3) Sanjay Kumar Mozika</p>

Smit Kulkarni

			4) Mukesh Agarwala 5) Sagarmal Agarwala
Total Claim		248,02,61,533/-	-

**Interim Resolution Professional of
MEGHALAYA INFRATECH LIMITED**

Amit Pareek

AMIT PAREEK

IBBI/IPA-002/IP-N00413/2017-18/11205

Place: Guwahati

Date: 17/09/2019